

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 321
ANSWERED ON: 05.12.2023

Development of Panchayats

†321: **SHRI SANJAY SETH:**

DR. NISHIKANT DUBEY:

Will the Minister of Panchayati Raj be pleased to state;

- (a) the details and number of schemes being operated for the development of Panchayats by the Ministry, State-wise during the last five years and the current year;
- (b) the provisions made by the Government to ensure implementation of better Panchayati Raj System in the country, State-wise;
- (c) whether any provision exists under the Panchayati Raj System to release funds for development of Panchayats; and
- (d) if so, the details thereof, State and district-wise including Jharkhand?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

- (a) The Ministry of Panchayati Raj (MoPR) is implementing the (i) Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) with the primary objective of strengthening Panchayati Raj Institutions (PRIs) by way of capacity building and training of the Elected Representatives (ERs) and the functionaries of the PRIs, providing infrastructural support like Gram Panchayat Bhawan and Computerisation, (ii) Incentivization of Panchayats (IoP), a Central Component of RGSA scheme to encourage competitive spirit among PRIs under which, Awards including financial incentives are given to best performing Panchayats in recognition of their good work for improving delivery of services and public good, (iii) Mission Mode Project on e-Panchayats, a Central component of RGSA scheme under which various e-governance projects are funded towards digitalization of Panchayats to bring in efficiency, accountability and transparency in the functioning of the PRIs and for its overall transformation

(No funds are released to States under the scheme). These schemes are implemented for all States/UTs in the Country.

(b) In addition to the schematic provisions for capacity building and training of the elected representatives and functionaries of the PRIs, incentivisation by way of awards and recognitions, digital interventions for efficiency, accountability and transparency in the functioning of the PRIs as detailed in reply to part (a) of the question, provision of financial assistance under Central Finance Commissions Awards are provided to the PRIs for their better performance.

(c) & (d) Funds under Central Finance Commissions Awards, Schemes of RGSA and IoP are released for development of Panchayats. The State-wise funds released that includes the State of Jharkhand under the Fourteenth and Fifteenth Finance Commissions periods, RGSA and IoP schemes during the last five years and current year are at **Annexure –I, Annexure-II and Annexure-III** respectively.

Annexure referred to in reply to Part (c) & (d) of the Lok Sabha Unstarred Question No. 321 answered on 05.12.2023 regarding Development of Panchayats.

The details of funds released to States for Panchayats under the Fourteenth and Fifteenth Finance Commission during 2018-19 to 2023-24 (as on 30.11.2023)

(Rs. in crore)

Sl. No.	States	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	1729.23	2336.56	2625.00	1917.85	988.35	-
2	Arunachal Pradesh	163.83	221.38	231.00	85.00	-	-
3	Assam	1082.32	1462.45	1604.00	1186.00	1228.00	248.20
4	Bihar	4199.71	5674.70	5018.00	3709.00	3842.00	1942.00
5	Chhattisgarh	1047.86	1415.89	1454.00	1075.00	1114.00	562.50
6	Goa	26.73	36.12	75.00	55.00	-	-
7	Gujarat	1725.36	2331.33	3195.00	2362.00	2446.00	1236.50
8	Haryana	775.99	1048.53	1264.00	935.00	677.11	-
9	Himachal Pradesh	361.63	488.64	429.00	317.00	329.00	52.60
10	Jammu & Kashmir*	544.83	0.00	NA	NA	NA	NA
11	Jharkhand	1208.24	1632.59	1689.00	1249.00	1293.00	-
12	Karnataka	1841.54	2504.13	3217.00	2375.50	2093.55	423.30
13	Kerala	802.78	1084.73	1628.00	1203.00	1246.00	-
14	Madhya Pradesh	2708.78	3660.14	3984.00	2944.00	3050.00	-
15	Maharashtra	3004.37	4059.55	5827.00	4107.82	3626.14	1069.39
16	Manipur	41.17	55.63	177.00	65.50	-	-
17	Meghalaya#	NA	NA	182.00	40.50	-	-
18	Mizoram#	NA	NA	93.00	34.50	-	-
19	Nagaland#	NA	NA	125.00	92.00	-	-
20	Odisha	1768.44	2389.54	2258.00	1669.00	1728.00	700.88
21	Punjab	817.48	1104.58	1388.00	1026.00	1062.00	-
22	Rajasthan	2724.22	3681.01	3862.00	2854.00	2955.34	-
23	Sikkim	29.67	40.09	42.00	31.00	33.00	6.60
24	Tamil Nadu	1753.87	1821.11	3607.00	2666.00	2761.00	1394.97
25	Telangana	1071.59	1451.30	1847.00	1365.00	1415.00	715.00
26	Tripura	67.07	90.63	191.00	141.00	147.00	29.60
27	Uttar Pradesh	7148.74	9659.47	9752.00	7208.00	7466.00	2680.87
28	Uttarakhand	376.19	508.31	574.00	418.70	439.21	88.75
29	West Bengal	2740.69	3703.25	4412.00	3217.02	3292.85	1648.01
	Total	39762.33	52461.66	60750.00	44349.39	43232.55	12799.17

*Jammu & Kashmir became Union Territory from the year 2019-20

Funds under Fourteenth Finance Commission not recommended to Non-Part IX States

Annexure referred to in reply to Part (a) of the Lok Sabha Unstarred Question No. 321 answered on 05.12.2023 regarding development of Panchayats.

State/UT-wise Funds Released under Rashtriya Gram Swaraj Abhiyan (RGSA) during 2018-19 to 2023-24 (as on 30.11.2023)

(Rs. in crore)

Sl. No.	State/ UT	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24 #
1	Andaman & Nicobar Islands	0.00	0.00	0.00	0.00	0.00	0.59
2	Andhra Pradesh	67.69	0.00	22.34	38.54	0.00	0.00
3	Arunachal Pradesh	33.19	39.59	0.00	30.07	108.69	60.09
4	Assam	39.21	23.22	26.12	44.04	44.34	60.00
5	Bihar	4.25	0.00	0.00	63.77	33.37	0.00
6	Chhattisgarh	7.24	0.00	4.04	7.93	0.00	17.57
7	Dadra & Nagar Haveli	0.00	0.00	0.00		1.14	1.00
	Daman & Diu	0.00	0.00		0.00		
8	Goa	0.00	0.00	0.00	0.59	0.00	0.89
9	Gujarat	0.00	0.00	0.00	0.00	0.00	0.00
10	Haryana	6.99	0.00	9.89	0.00	0.00	0.00
11	Himachal Pradesh	17.26	10.00	22.10	32.42	60.65	0.00
12	Jammu & Kashmir	25.06	6.19	25.00	40.00	40.00	40.00
13	Jharkhand	4.49	0.00	2.34	7.74	0.00	31.00
14	Karnataka	0.00	0.00	0.44	29.15	36.00	0.00
15	Kerala	7.68	0.00	8.13	12.00	30.40	0.00
16	Ladakh	-	-	2.15	1.08	0.00	0.00
17	Lakshadweep	0.00	0	0.00	0.00	0.00	0.00
18	Madhya Pradesh	62.79	85.48	71.42	47.11	14.00	32.17
19	Maharashtra	11.54	8.44	66.76	73.34	37.84	95.445
20	Manipur	9.25	4.54	3.41	2.98	8.63	0.00
21	Meghalaya	4.44	2.63	3.97	0.00	0.00	6.00
22	Mizoram	9.85	0.50	21.19	5.56	14.27	10.00
23	Nagaland	7.89	3.94	3.72	4.58	0.00	10.00
24	Odisha	0.00	0.00	2.94	1.33	11.40	27.334
25	Puducherry	0.00	0.00	0.00	0.00	0.00	0.00
26	Punjab	29.68	0.00	13.45	10.78	34.25	10.00
27	Rajasthan	25.57	0.00	12.98	17.27	0.00	21.72
28	Sikkim	5.08	5.10	4.75	1.19	6.01	6.00
29	Tamil Nadu	57.60	5.30	56.88	39.89	25.42	0.00
30	Telangana	0.00	0.00	12.00	0.00	0.00	0.00
31	Tripura	2.77	0.00	2.53	4.67	9.80	0.00
32	Uttar Pradesh	57.14	169.92	32.54	83.08	85.05	13.53
33	Uttarakhand	33.05	23.79	26.75	0.00	42.48	64.670
34	West Bengal	54.94	44.10	33.52	15.14	4.28	33.470
	Total	584.65	432.74	491.34	614.25	648.02	554.949

* A&N Island: as on 31st Jan. 2023 (as per UC) and ** D& N Haveli: as on 31st March, 2022.

Includes 13.47 crore released to NIRD & Other.

Annexure referred to in reply to Part (a) of the Lok Sabha Unstarred Question No. 321 answered on 05.12.2023 regarding Development of Panchayats.

State/UT wise Award Money Releases under Incentivisation of Panchayats from 2018-19 to 2023-24 (as on 30.11.2023).

(Rs. in Crore)

Sl. No.	States/ UTs	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24
1.	Andaman & Nicobar Islands	0	0.05	0.18	0	0.36	0.75
2.	Andhra Pradesh	2.34	2.2	2.47	2.95	2.59	0
3.	Arunachal Pradesh	0.5	0.5	0.15	0.85	0.85	0
4.	Assam	1.3	0.97	1.59	1.62	1.59	0.50
5.	Bihar	0.43	0.25	2.76	2.27	2.3	0
6.	Chhattisgarh	1.29	1.55	1.54	1.6	1.69	1.00
7.	Dadra & Nagar Haveli	0	0	0.7	0.35	0.25	2.00
8.	Daman & Diu	0	0	0.35	0.32		
9.	Goa	0	0	0	0	0	0
10.	Gujarat	1.52	0.05	3.62	1.88	1.87	0
11.	Haryana	1.58	0.05	2.86	1.48	0.58	0
12.	Himachal Pradesh	1.36	1.33	1.54	1.41	1.44	0
13.	Jammu & Kashmir	0.08	0.05	0.6	0.36	1.4	2.00
14.	Jharkhand	1.07	1.36	1.52	1.59	1.59	1.00
15.	Karnataka	1.55	1.63	0.1	1.87	2.67	0
16.	Kerala	1.55	0.25	1.75	2.1	2.65	4.25
17.	Ladakh	0	0	0	0	0.43	0
18.	Lakshadweep	0	0	0.05	0.3	0	0
19.	Madhya Pradesh	2.53	2.35	0.05	5.13	2.72	0
20.	Maharashtra	2.46	0	2.31	4.6	2.71	3.50
21.	Manipur	0.7	0.78	0.25	1.76	0.94	0
22.	Meghalaya	0	0.05	0	0.05	0.05	0
23.	Mizoram	0	0	0	0.25	0.3	1.50
24.	Nagaland	0	0	0.26	0.36	0	0
25.	Odisha	4.19	0	2.97	1.87	2.89	10.50
26.	Punjab	1.64	1.62	1.64	1.74	1.68	0
27.	Rajasthan	1.54	1.34	1.83	1.72	1.88	0
28.	Sikkim	0.85	0.81	0.86	0.86	0.86	0
29.	Tamil Nadu	1.86	0.05	3.56	1.87	1.8	1.00
30.	Telangana	1.42	0.05	2.91	1.68	2.46	12.50
31.	Tripura	0.93	1.06	1.36	1.43	1.4	1.50
32.	Uttarakhand	1.33	0.05	2.96	1.49	1.51	0
33.	Uttar Pradesh	4.65	4.7	4.79	4.78	3.83	1.75
34.	West Bengal	1.75	1.6	1.65	1.95	2.75	0
Total		40.42	24.7	49.18	52.49	50.19	43.75